NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP	TP	For hearing	397/	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K.
72/2010	25/16		398	Raheja Hotels & Estates Pvt. Ltd., & 6
				Others.

NO. & PHONE NUMBER REPRESENTATION TO WHOM R. L. Burch For Holla & Holla R-2 to 4

2. Yamini Harish For Maneerna Kongovi 9538850442.

9448844554,

P 1 to 4, 6 and 7

SIGNATURE

Laksha Kalaffa For R5-6

NAME (IN CAPITAL)

ORDER

Gounsel for Petitioner is present. Counsel for Respondent is also present. They reported that stay passed by the Hon'ble High Court of Karnataka is in force. List it on 01/12/2017,

Member (T)

Member (J)